

32

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/25/2016  
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others  
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Lead by Senior Counsel Mr. T.K. Sheshadri  
T.K. Bhaskar  
Peyyadaswini  
Alkili  
Keethi

Counsel for R2



2. A.J.C. MYLSAMY (lead)  
A.G. SATYANARAYANA

FOR PETITIONER



3. Lead by Mr. R. Muran, Senior Counsel  
GURE DHANANJAY  
FOR PREETI MOHAN

FOR R4, R5



**ORDER**

Counsel for Petitioner present. Counsel for R2 and Counsel for R4 and R5 present. The Counsel for Petitioner submitted his arguments in part. However, during the course of hearing, a suggestion is given by the Bench to the Counsel for R2 to buy out the Petitioner. Counsel for R2 sought time to seek instructions from her client. At request, time is enlarged. Put up on **16.08.2017 at 10.30 A.M.**

*S. Vijayaraghavan*

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

*Minif*

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)